

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

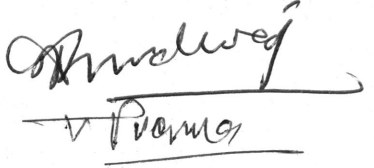
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Shri Kamlesh Shah

V/s.
M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M. S. BHARDWAS a/w Shri V. P. VERMA	Advocate for Appellant	 v. Promer
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Order

Co. Appeal No.15 /58(4), 59/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 10.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)